

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 128/2006
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017**

NAME OF THE COMPANY: Mahendra Kumar Johari & Ors V. Johari Jewels (P) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
---------------------	--------------------	---------------------------	------------------------------	-------------------------

Present: Mr. Mansumyer Singh, Advocate for Petitioner.
None for the Respondents.

ORDER

Vide the previous orders on record, the matter had been listed on 04.01.2017. It is submitted by the Ld. Counsel for the petitioner that the next date conveyed to them was 24.01.2017. Since it was not listed yesterday, Ld. Counsel for the respondents is also not present today.

Re-notify this case for final arguments on 25.04.2017.

Sd/-
(Ina Malhotra)
Member Judicial